

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No227
CP(IB)/248(AHM)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Jagdish chandra Shah (Personal Guarantor) of RY Midas
Alluminium Private Limited

.....Applicant

.....Respondent

Order delivered on ..16/11/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Guarantor : None.
For the Canara Bank : Advocate, Mr. Sunil Kumar.

ORDER

The issue of constitutional validity of Section 95 of IBC, 2016 is pending before the Hon'ble Supreme Court. In view of the same, the matter is deferred.

List on 19.01.2023.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

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Dr. MADAN B GOSAVI
MEMBER (JUDICIAL)